

FORM TM-75

THE TRADE MARKS ACT, 1999

Agents Code No:

Proprietor's Code No:

Fee Rs.5,000/-

Request for search and issuance of certificate under rule 32.

I/ (or We).....request the Registrar to search and ascertain whether any trade mark(s) is (are) on record which resembles the name (or proposed name) of the company sent herewith in triplicate (each representation being mounted on a sheet of strong paper approximately 33cm by 20cm in size) and issue a certificate.

All communication relating to this application may be sent to the following address in India1:-

Dated this..... day.....of20

SIGNATURE2.

NAME OF SIGNATORY IN LETTERS

To

The Registrar of Trade Marks.....

The Office of the Trade Marks Registry at.....

1 Address in India

2. Signature